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(2025) 01 CAT CK 0055 Central Administrative Tribunal

Case No: Original Application No. 1061 Of 2023

Dr. Rajeev Kumar Yadav S/o

APPELLANT

Ramdhari Yadav & Ors.

Vs

Secretary, Railway Board, Ministry Of Railways, Rail Bhawan, Raisena Road, Rafi Marg, New Delhi-110001 & Ors.

RESPONDENT

Date of Decision: Jan. 9, 2025

Hon'ble Judges: Akhil Kumar Srivastava, Member (J); Mallika Arya, Member (A)

Bench: Division Bench **Advocate:** S.P. Singh

Final Decision: Dismissed

Judgement

Akhil Kumar Srivastava, Member (J)

- 1. The applicant Dr. Rajeev Kumar Yadav appeared in person and Shri B.P. Rao proxy counsel for Shri S.P. Singh, learned counsel for the respondents.
- 2. The applicant submits that he wants to withdraw this OA.
- 3. Learned counsel for the respondents has not raised any objection against the prayer made by the applicant.
- 3. In view of the statement made by the applicant, the OA is dismissed as withdrawn. No costs.